

**National Land Use and Wastelands  
Development Council**

1278. SHRIBHADRESWARTANTI:  
SHRI ABDUL HAMID:

Will the Minister of ENVIRONMENT  
AND FORESTS be pleased to state:

(a) whether a National Land Use and  
Wastelands Development Council has been  
set up in the country;

(b) if so, the details of composition,  
functions and programmes thereof;

(c) the details of progress achieved so  
far, if any; and

(d) the details regarding the land in use  
at present and the total extent of wasteland  
in India at present?

THE MINISTER OF ENVIRONMENT  
AND FORESTS (SHRI Z.R. ANSARI): (a)  
Yes, Sir.

(b) and (c). A Statement is given below.

(d) The estimated extent of land in use  
is 244 million ha., and that of wastelands is  
129 million ha.

**STATEMENT**

(a) to (c). The present composition of  
the National Land Use and Wastelands  
Development Council consists of the Prime  
Minister in Chair, Chief Minister of States/  
U.Ts. and Ministers/Ministers of State of  
eight concerned Central Ministries and  
Deputy Chairman, Planning Commission,  
Chairman of National Land Use and Conser-  
vation Board and National Wastelands  
Development Board as Members.

The function of the council is to plan and

coordinate the policy concerning manage-  
ment of the country's land resources. The  
Council oversees the work of the National  
Wastelands Development Board and the  
National Land Use and Conservation Board.

The Council has had a meeting in which  
decisions were taken regarding Land Use  
and Wastelands Development policy.

**Transfer of Shops of NDMC**

1280. SHRI HAFIZ MOHD. SIDDIQ:  
Will the Minister of URBAN DEVELOPMENT  
be pleased to state:

(a) the number of shops of NDMC that  
have changed hands from one person to  
another during the last three years;

(b) the details of circumstances under  
which transfer is allowed;

(c) whether the procedure of transfer of  
shops is similar to the shops owned by the  
Directorate of Estates, M.C.D. and Canton-  
ment Board;

(d) if not, the persons for not bringing  
similarity therein; and

(e) the number of applications pending  
with NDMC from unemployed graduates for  
allotment of shops with a view to earn their  
livelihood?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI DALBIR SINGH): (a) 185.

(b) On the written request of the  
sublettee supported by document and on  
clearance of total outstanding at subletting  
rates as per policy framed by the Committee.

(c) and (d). Information is being col-  
lected and will be laid on the Table of the  
Sabha.